

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC.VII-20/1999/11772 /A

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Satyajit Khound,
Special Judge, CBI, Assam,
Addl. Court No. 1, Chandmari, Guwahati -03.

Dated Guwahati the ^{1h} 5 December, 2022

Sub: **Restricted holiday.**

Ref:- Your letter No. SPL/CBI-I/ESSTT/IV/21-2012/703-06/E dated 01.12.2022

Sir,

With reference to the above, I am directed to inform you that you have been granted **Restricted holiday on 05.12.2022 & 06.12.2022**, as prayed for. The Special Judge, CBI, Assam, Addl. Court No.2 and in his absence, Special Judge, CBI, Addl. Court No. 3 shall remain in charge of your Court and office.

Yours faithfully,

sd/-

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-20/1999/11773/dated > 05-12-2022

Copy to.

1. The Project Manager, Gauhati High Court.


JT.REGISTRAR (VIGILANCE)